

BEFORE SHRI RAMAYAN YADAV, ADDITIONAL SECRETARY & FIRST APPELLATE
AUTHORITY

(Under Section 19 of RTI Act, 2005)
Ministry of Law & Justice: Department of Legal Affairs
Room No. 409, "A" Wing
Shastri Bhawan, New Delhi-110001.

Appeal No. 32/AS(RY)/IC/RTI/2016

IN THE MATTER OF

Shri M.L. Vaid,
C-67, Anup Nagar,
Uttam Nagar,
New Delhi-110059.

Appellant

Versus

Central Public Information Officer,
Ministry of Law & Justice,
Department of Legal Affairs,
Shastri Bhawan,
New Delhi.

Respondent

ORDER

Dated: 22/11/2016

Shri M.L. Vaid (hereinafter, the Appellant) vide his First Appeal dated Nil (received in this office on 31/10/2016) against the information furnished by this Department vide letter dated 10/10/2016 relating to his RTI application dated 25/9/2016 and 28/9/2016.

2. The CPIO, Deptt. of Legal Affairs (hereinafter, the Respondent) has informed the Appellant vide letter 10th October, 2016 that the information sought by him is in the nature of query amounting to seeking legal advice and the same is not covered within the ambit of the definition of information as given under Section 2 (f) of the RTI Act, 2005. Moreover, this Department does not give legal advice to private individuals. The Appellant being aggrieved by the decision of CPIO filed the present appeal dated Nil (received in this Department on 31/10.2016).

3. After careful examination of the matter, I am of the considered view that the CPIO of this Department has already replied to RTI applications of the Appellant. As far as Department of Legal Affairs is concerned, the information sought is not concerned with this Department. Moreover, the basic function of this Department is to inter-alia, give legal advice to Ministries/Departments only. Thus, I uphold the reply given by CPIO to the appellant.

4. The appeal is disposed of accordingly.

5. In case, the Appellant is not satisfied/aggrieved this information order, she may file a Second Appeal within 90 days before the Hon'ble CIC, 2nd Floor, August Kranti Bhawan, Bhikaji Cama Place, New Delh-110066.




(RAMAYAN YADAV)

Additional Secretary & First Appellate Authority

Copy to:-

1. Shri M.L. Vaid, C-67, Anup Nagar, Uttam Nagar, New Delhi-110059.
2. Shri K. Ginkhan Thang, Dy. Secretary & CPIO, Deptt. of Legal Affairs, Shastri Bhawan, New Delhi.
- ✓ 3. Section Officer, Implementation Cell, Deptt. Of Legal Affairs, Shastri Bhawan, New Delhi-110001


23/11/16

Mrs. M